

F.No. 01(03)/Roster/CESTAT/2024-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 31.12.2024

ORDER NO. 172 of 2024

Hon'ble President is pleased to partially modify the roster order no. 171 of 2024 for CESTAT, New Delhi on **10.01.2025, 17.01.2025, 24.01.2025** and **31.01.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 10.01.2025, 17.01.2025, 24.01.2025 and 31.01.2025 at 10:30 a.m	Hon'ble Mr. Justice Dilip Gupta, President, and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	CST Appeals

Note:

1. On these days, Customs and Service Tax Division Bench cases will be heard by the above Bench after the hearing of CST appeals.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order

Maye
31/12/24
(Monika Devi)
Technical Officer

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Maye
31/12/24
Technical Officer